

SPECIAL BENCH  
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1250(KB)2018  
IA(I.B.C)/1704(KB)2022,  
IA(IBC)(DIS.)/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>YUSEN LOGISTICS [INDIA] PRIVATE LIMITED VS DIAMOND SHIPPING COMPANY LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Diptendu Acharjee, Adv. ] For the Liquidator  
Mr. Krishna Kumar Chaurasia ] Liquidator-in-person

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(IBC)(DIS.)/15(KB)2024**
  - a. List this matter for hearing on **08.05.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)